

OA 370 / 88

WV & ND

6/11/88

(12)

Mr. Girigallekha for the
applicant
vs. esse of the respondents

When the matter taken up
for hearing today, the learned
counsel for the applicant stated
that the applicant has no
grievance now and he does not
want to pursue the application.

Accordingly, the application
is dismissed as not being
pursued.

by the

6/11/88

P.O.
Comm. 17/11/89.

27/11/89